ASHIANA HOUSING LIMITED

CIN: L70109WB1986PLC040864
Regd. Office: 11G, Everest, 46/C, Chowringhee Road, Kolkata -700 071
Head Office: Unit No. 4&5, 3rd Floor, Plot No. D-2, Saket District Center, Saket, New Delhi-110 017
Phone: 011- 42654265, Fax: 011-4265 4200
Email: investorrelations@ashianahousing.com
website: www.ashianahousing.com

NOTICE

This is to inform that next meeting of the Board of Directors of the Company will be held on Friday, 12th February 2021 at 10.30 A.M. through Video Conference/ Other Audio Visual Means to consider and approve un-audited quarterly financial results of the Company for the Quarter ended on 31st December, 2020, apart from transacting other routine items. The administration of the said meeting through Video Conference shall be conducted from the Head Office of the Company at Unit No. 4 & 5, 3rd Floor, Saket District Center, Saket, New Delhi - 110 017.

By Order of the Board
Ashiana Housing Ltd.
Sd/- **Nitin Sharma**
(Company Secretary)
ACS : 21191
Place: New Delhi
Date: 27/01/2021

HARRISONS MALAYALAM LIMITED

Regd. Office: 24/1624, Bristow Road, Willingdon Island, Cochin-682003
CIN: L01119KL1978PLC002947
email: hmlcorp@harrisonsmalayalam.com
Website: www.harrisonsmalayalam.com

NOTICE

Notice is hereby given in compliance with Regulation 29 read with Regulation 47 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 that a meeting of the Board of Directors of the Company will be held on Thursday, February 11, 2021, to approve inter alia the Unaudited Financial Results for the Quarter and Nine Months ended December 31, 2020. This intimation is also available on the website of BSE Limited (www.bseindia.com) and National Stock Exchange of India Limited (www.nseindia.com), where the Company's equity shares are listed and is also available on the website of the Company www.harrisonsmalayalam.com.

By order of the Board of Directors
For HARRISONS MALAYALAM LIMITED
Sd/-
Binu Thomas
Company Secretary
Cochin-682003
28.01.2021

Weizmann Limited

CIN : L65990MH1985PLC038164
Regd. Office : 214, Empire House, Dr. D. N. Road, Ent. A. K. Nayak Marg, Fort, Mumbai - 400 001.
Website: www.weizmann.co.in,
Email: contact@weizmann.co.in
Tel. Nos : 22071501 (6 lines) Fax No.: 22071514

NOTICE

NOTICE is hereby given that pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 (Listing Regulations) that pursuant to Regulation 33 of Listing Regulations, a meeting of the Board of Directors of the Company is scheduled to be held on Friday, 12th February, 2021, inter alia, to consider, approve and take on record Un-audited Financial Results (Standalone and Consolidated) of the Company for the quarter and nine months ended 31st December, 2020.

The information contained in this Notice is also available on the website of the Company ie. www.weizmann.co.in and also on the website of the Stock Exchanges, where shares of the Company are listed ie. www.bseindia.com and www.nseindia.com.

By order of the Board of Directors
For WEIZMANN LIMITED
Sd/-
Ami Purohit
Company Secretary
Place: Mumbai
Date: 28.01.2021

V.S.T. TILLERS TRACTORS LTD.

VST SHAKTI — A VST GROUP ENTERPRISE

CIN- L34101KA1967PLC001706
Regd. Office: Plot No.1, Dyavasandra Industrial Layout, Whitefield Road, Mahadevapura Post, Bangalore-560 048. Ph: 080-67141111
email: vstgen@vsttractors.com
www.vsttractors.com

NOTICE

The next Board Meeting of the Company is scheduled to be held on **Tuesday, 9th February 2021** to **inter-alia** consider and approve the Un-Audited Financial Results for the quarter and Nine months ended December 31, 2020.

By Order of the Board,
for **V.S.T. TILLERS TRACTORS LIMITED**
(Sd/-)
CHINMAYA KHATUA
Company Secretary
Place : Bangalore
Dated : 28-01-2021

Note: The said notice may be accessed on Company website at http://www.vsttractors.com/announcements and stock exchanges websites at www.nseindia.com and www.bseindia.com.

FINKURVE FINANCIAL SERVICES LIMITED

CIN: L65990MH1984PLC032403
Regd. Office: 3rd Floor, Bullion House, 115 Tambakatta Lane, Zaveri Bazar, Mumbai – 400 003.
Tel. No.: 022-61420022;
Email id: finkurvefinancial@gmail.com;
Website: www.arvog.com

NOTICE

Pursuant to Regulation 29(1) (a) of the SEBI Listing Obligations and Disclosures Requirements (LODR) Regulation, 2015 Notice is hereby given that the meeting of the Board of Directors of the Company will be held on Saturday, 13th February, 2021 *inter alia*, to consider and approve the Un-Audited Consolidated and Standalone Financial results of the Company for the quarter and nine months ended on 31st December, 2020.

The above intimation is available on Company's website at www.arvog.com and the website of stock exchange(s) at www.bseindia.com.

For Finkurve Financial Services Limited
Sd/-
Sunny Parekh
Company Secretary & Compliance Officer
Place: Mumbai
Date: 28th January, 2021

Public Notice - Sale of Land Extent Acres 2.39 Guntas at Athvelly Village, Medchal, Ranga Reddy Dist., M/s. BS Limited (In Liquidation) In CP (IB) No. 278/7/HDB/2018, Hon'ble NCLT, Hyderabad - E-Auction Sale Notice

Notice is hereby given to the public in general under pursuance of Regulations 32 & 33 read with Regulation 12(3) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 for the sale of Land Extent Acres 2.39 Guntas in Survey Numbers 119, 120, 121 & 122 at Athvelly Village, Medchal, Ranga Reddy Dist. through E-auction. Following are the details:

Date and Time of E-Auction: 15th February, 2021, between 02:00 PM to 04:00 PM
Last date for submission of Bid and Earnest Money Deposit: 10th February, 2021
Details of Asset : Land extent Acres 2.39 Guntas in Survey Numbers 119, 120, 121 & 122 at Athvelly Village, Medchal, Ranga Reddy District
Reserve Price in Rs.9,00,50,000/-
Earnest Money Deposit in Rs.90,00,000/-
Note: Detailed terms and conditions of the e-auction process are set out in the Process Memorandum and the same can be obtained by the interested bidders by sending an email request at liquidatorbsl@gmail.com

Bharat Rasayan Limited

Regd. Office: 1501, Vikram Tower, Rajendra Place, New Delhi - 110008.
CIN: L24119DL1989PLC036264
Email: investors.brl@bharatgroup.co.in **Website:** www.bharatgroup.co.in

NOTICE is hereby given, pursuant to Regulation 29 read with Regulation 47 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 (Listing Regulations), that a meeting of the Board of Directors of the Company is scheduled to be held on Wednesday, February 10, 2021, inter-alia, to consider and approve the standalone & consolidated unaudited financial results of the Company for the quarter and nine months ended December 31, 2020.

The said Notice may be accessed on the Company's website at http://www.bharatgroup.co.in and may also be accessed on the Listed Stock Exchange website at http://www.nseindia.com.

Further, the Trading Window of the Company shall remain closed from January 28, 2021 to February 12, 2021 (both days inclusive) for the specified persons in terms of Code of Conduct of the Company to regulate, monitor and report of trading in Company's securities by insiders framed under the SEBI (Prohibition of Insider Trading) Regulations, 2015.

For BHARAT RASAYAN LIMITED
Sd/-
(NIKITA CHADHA)
Company Secretary
New Delhi
January 28, 2021

WELSPUN CORP LIMITED

WELSPUN CORP PIPES AND PLATES

CIN : L27100GJ1995PLC025609
Regd. Office: Welspun City, Village Versamedi, Taluka Anjar, Dist. Kutch, Gujarat, Pincode-370110.
Tel No.: 2836-662222, **Fax :** 02836-279060, email - Companysecretary_wcl@welspun.com, **Website:** www.welspuncorp.com
Corp. Office: Welspun House, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai, Pincode -400013.
Tel No.: 022-2490 8000, **Fax:** 022-2490 8020

EXTRACT OF STATEMENT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2020

(Rupees in lakhs)

Sr. No.	PARTICULARS	Quarter ended 31 Dec, 2020 (Unaudited)	Quarter ended 30 Sept, 2020 (Unaudited)	Quarter ended 31 Dec, 2019 (Unaudited)	Nine Moths Ended 31 Dec, 2020 (Unaudited)	Nine Moths Ended 31 Dec, 2019 (Unaudited)	Year ended 31 March, 2020 (Audited)
1	Total Income	1,45,942	1,22,701	2,90,671	4,76,523	7,29,739	10,07,265
2	Net Profit for the period before tax from continuing operations	26,825	22,017	33,359	62,651	79,164	1,10,457
3	Net Profit for the period after tax from continuing operations	20,208	15,680	23,790	41,873	54,288	69,212
4	Net Profit/ (loss) for the period after tax from discontinued operations	400	(297)	(1,069)	(490)	(3,596)	(3,806)
5	Net Profit for the period after Tax (including non-controlling interests)	20,608	15,383	22,721	41,383	50,692	65,406
6	Total Comprehensive Income for the period (including non-controlling interest)	19,468	13,079	23,008	38,439	53,076	76,363
7	Paid up equity share capital (Face value of Rs. 5/- each)	13,044	13,044	13,043	13,044	13,043	13,044
8	Earnings per share (of Rs. 5/- each) (not annualised in quarters)						
	(a) Basic (In Rs.)- continuing operations	7.48	5.83	8.98	15.53	20.44	25.56
	(b) Diluted (In Rs.)- continuing operations	7.46	5.82	8.96	15.49	20.40	25.50
	(c)Basic (In Rs.)- discontinued operations	0.15	(0.11)	(0.41)	(0.19)	(1.38)	(1.44)
	(d) Diluted (In Rs.)- discontinued operations	0.15	(0.11)	(0.41)	(0.19)	(1.38)	(1.44)
	(e) Basic (In Rs.) - continuing and discontinued operations	7.63	5.72	8.57	15.34	19.06	24.12
	(f) Diluted (In Rs.)- continuing and discontinued operations	7.61	5.71	8.55	15.30	19.02	24.06

Notes :

1. The above is an extract of detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation of 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015. The full format of the Quarterly Financial Results are available on the Stock Exchange websites www.nseindia.com and www.bseindia.com and also on company's website www.welspuncorp.com.
2. Additional Information on standalone financial results is as follow:

(Rupees in lakhs)

Sr. No.	PARTICULARS	Quarter ended 31 Dec, 2020 (Unaudited)	Quarter ended 30 Sept, 2020 (Unaudited)	Quarter ended 31 Dec, 2019 (Unaudited)	Nine Moths Ended 31 Dec, 2020 (Unaudited)	Nine Moths Ended 31 Dec, 2019 (Unaudited)	Year ended 31 March, 2020 (Audited)
a	Total Income	1,37,531	1,12,473	1,47,205	4,16,835	3,17,463	4,65,523
b	Net Profit for the period before tax from continuing operations	20,065	20,872	13,050	1,10,072	32,978	45,214
c	Net Profit for the period after tax from continuing operations	13,612	13,808	7,965	83,324	25,031	30,620
d	Net Profit/ (loss) for the period after tax from discontinued operations	400	(297)	(1,069)	(490)	(3,596)	(3,806)
e	Net Profit for the period after Tax	14,012	13,511	6,896	82,834	21,435	26,814
f	Total Comprehensive Income for the period	14,073	13,877	6,347	83,553	20,237	24,966

For and On Behalf of the Board of Directors of Welspun Corp Limited
Sd/-
Vipul Mathur
Managing Director and Chief Executive Officer
DIN - 07990476
Place: Mumbai
Date: January 28, 2021

Advertisement under Regulation 18(12) in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended

HI-KLASS TRADING AND INVESTMENT LIMITED

Registered Office : Office No. 15, 2nd Floor, Plot No. 24, Rehman Building, Veer Nariman Road, Hutatma Chowk, Fort, Mumbai - 400001, Maharashtra, India.
Tel: 91+ 22 22874084 / 22874085 | **Email:** info@hiklass.co.in; **Website:** www.hiklass.co.in
Corporate Identification Number : L51900MH1992PLC066262

This Post Offer Advertisement (**"Post Offer Advertisement"**) is being issued by Saffron Capital Advisors Private Limited (**"Manager to the Offer"**), on behalf of Mr. Sanjay Kumar Jain (**"Acquirer 1"**) and Mrs. Suman Jain (**"Acquirer 2"**), collectively, (**"Acquirers"**), in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 (**"SEBI Regulations"**). This Post Offer Advertisement is to be read in continuation of and in conjunction with: (a) the Public Announcement dated October 03, 2019 (**"PA"**); (b) the Detailed Public Statement published on October 11, 2019 in Financial Express (English National Daily), Jansatta (Hindi National Daily) and Mumbai Lakshadweep (Marathi Daily) (**"DPS"**) (c) the Letter of Offer dated December 18, 2020 (**"LOF"**); and (d) Corrigendum to DPS was published on December 25, 2020 (**"Corrigendum"**) in the same newspapers in which the DPS waspublished.

1. Name of the Target Company : Hi-Klass Trading and Investment Limited
2. Name of the Acquirers : Mr. Sanjay Kumar Jain and Mrs. Suman Jain
3. Name of the Manager to the Offer : Saffron Capital Advisors Private Limited
4. Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
5. **Offer Details:**
   a. Date of Opening of the Offer : December 30, 2020
   b. Date of Closure of the Offer : January 12, 2021
6. Date of Payment of Consideration : January 27, 2021
7. **Details of Acquisition** :

Sl. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 17.80/- per share	Rs. 17.80/- per share
7.2	Aggregate number of shares tendered	8,07,612	1,000
7.3	Aggregate number of shares accepted	8,07,612	1,000
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 1,43,75,494/-	17,800
7.5	Shareholding of the Acquirers before Agreements/Public Announcement along with their immediate relatives (No. & %)*	1,65,000 5.31%	1,65,000 5.31%
7.6	Shares proposed to be acquired by way of Agreement (**"SPAShares"**) o Number o % of Fully Diluted Equity Share Capital	8,17,500 26.32%	8,17,500 26.32%
7.7	Shares Acquired by way of Open Offer o Number o % of Fully Diluted Equity Share Capital	8,07,612 26.00%	1,000 0.03%
7.8	Shares acquired after Detailed Public Statement o Number of shares acquired o Price of the shares acquired o % of the shares acquired	Nil Nil Nil	Nil Nil Nil
7.9	Post offer shareholding of Acquirers along with their immediate relatives* o Number o % of Fully Diluted Equity Share Capital	17,90,112 57.63%	9,83,500 31.66%
7.10	Pre & Post offer shareholding of the Public o Number o % of Fully Diluted Equity Share Capital	Pre: 21,23,700; 68.37% Post: 13,16,088; 42.37%	Pre: 21,23,700; 68.37% Post: 21,22,700; 68.34%

** Immediate relatives of the Acquirers hold 95,000 equity shares of the Target Company.*

8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the Letter of offer.

Issued by the Manager to the Offer on behalf of the Acquirers

SAFFRON energising ideas

SAFFRON CAPITAL ADVISORS PRIVATE LIMITED
Corporate Identification Number : U67120MH2007PTC166711
605, Sixth Floor, Centre Point, J.B. Nagar, Andheri (East), Mumbai - 400 059, India
Tel. No.: +91 22 4082 0914/915, **Fax No.:** +91 22 4082 0999
Email id: openoffers@saffronadvisor.com, **Website**: www.saffronadvisor.com
Investor grievance : investorgrievance@saffronadvisor.com
SEBI Registration Number : INM 000011211
Validity of Registration : Permanent
Contact Person : Amit Wagle / Gaurav Khandelwal

ACQUIRER 1	ACQUIRER 2
2/1A, Justice Dwarka Nath Road, L R Sarani, Kolkata -700020, West Bengal, India Sd/-	2/1A, Justice Dwarka Nath Road, L R Sarani, Kolkata -700020, West Bengal, India Sd/-

Place : Kolkata
Date : January 28, 2021

A. K. CAPITAL SERVICES LIMITED

BUILDING BONDS

Registered Office: 30-38, 3rd Floor, Free Press House, Free Press Journal Marg, 215, Nariman Point, Mumbai - 400021.
Tel: 91(022) 6754 6500 | **Fax:** 91(022) 6610 0594 | **Email:** compliance@akgroup.co.in | **Website:** www.akgroup.co.in | **CIN:** L74899MH1993PLC274881

EXTRACT OF UNAUDITED STANDALONE AND CONSOLIDATED RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2020

(₹ In Lakhs except per share data)

Sr. No.	Particulars	Standalone Quarter ended 31-12-2020 Unaudited	Standalone Quarter ended 30-09-2020 Unaudited	Standalone Quarter ended 31-12-2019 Unaudited	Standalone Nine Months ended 31-12-2020 Unaudited	Standalone Nine Months ended 31-12-2019 Unaudited	Standalone Year ended 31-03-2020 Audited	Consolidated Quarter ended 31-12-2020 Unaudited	Consolidated Quarter ended 30-09-2020 Unaudited	Consolidated Quarter ended 31-12-2019 Unaudited	Consolidated Nine Months ended 31-12-2020 Unaudited	Consolidated Nine Months ended 31-03-2020 Unaudited	Consolidated Year ended 31-03-2020 Audited
1	Total income from operations (net)	1,827.73	1,892.67	1,617.52	5,135.94	4,488.73	6,324.63	8,642.54	6,633.92	6,912.04	20,945.77	23,410.35	31,239.26
2	Net Profit / (Loss) for the period (before tax, Exceptional and/or Extraordinary items)	990.83	851.77	649.36	2,520.46	1,921.85	2,220.22	3,964.07	2,235.93	2,411.87	8,113.57	6,030.46	6,534.71
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	990.83	851.77	649.36	2,520.46	1,921.85	2,220.22	3,964.07	2,235.93	2,411.87	8,113.57	6,030.46	6,534.71
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	765.53	627.17	534.85	1,905.06	1,621.37	1,867.13	3,161.91	1,635.55	1,788.28	6,165.48	4,728.42	5,147.59
5	Total Comprehensive Income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)	763.89	633.33	535.20	1,910.94	1,626.37	1,866.38	3,160.82	1,639.89	1,790.00	6,176.35	4,723.18	5,119.60
6	Equity Share Capital	660.00	660.00	660.00	660.00	660.00	660.00	660.00	660.00	660.00	660.00	660.00	660.00
7	Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)						39,060.46						60,806.52
8	Earnings Per Share (before extraordinary items) (of ₹ 10/- each)												
	Basic (in ₹) (not annualised)	11.60	9.50	8.10	28.86	24.57	28.29	47.52	24.57	26.86	92.62	70.92	77.28
	Diluted (in ₹.) (not annualised)	11.60	9.50	8.10	28.86	24.57	28.29	47.52	24.57	26.86	92.62	70.92	77.28
9	Earnings Per Share (after extraordinary items) (of ₹10/- each)												
	Basic (in ₹) (not annualised)	11.60	9.50	8.10	28.86	24.57	28.29	47.52	24.57	26.86	92.62	70.92	77.28
	Diluted (in ₹) (not annualised)	11.60	9.50	8.10	28.86	24.57	28.29	47.52	24.57	26.86	92.62	70.92	77.28

Note: The above is an extract of the detailed format of Quarter and Nine months ended December 31, 2020 Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarter and Nine months ended December 31, 2020 Financial Results are available on the Bombay Stock Exchange website at www.bseindia.com and on the website of the company at www.akgroup.co.in

For A. K. Capital Services Limited
Sd/-
A. K. Mittal
Managing Director
DIN:00698377
Date: January 28, 2021
Place: Mumbai

SHRIRAM TRANSPORT FINANCE COMPANY LIMITED

SHRIRAM Transport Finance Company Limited — A WINNING RELATIONSHIP

CIN: L65191TN1979PLC007874
Regd. Office: 14A South Phase, Industrial Estate, Guindy, Chennai - 600 032, Tamil Nadu.
Tel. No: +91 44 4852 4666, Fax: +91 44 4852 5666 Website: www.stfc.in email: secretarial@stfc.in

Extract of Unaudited Financial Results for the Quarter and Nine Months ended December 31, 2020

(₹ in crores)

Particulars	Standalone Quarter Ended 31.12.2020	Standalone Nine Months Ended 31.12.2020	Standalone Quarter Ended 31.12.2019	Standalone Year Ended 31.03.2020	Consolidated Quarter Ended 31.12.2020	Consolidated Nine Months Ended 31.12.2020	Consolidated Quarter Ended 31.12.2019	Consolidated Year Ended 31.03.2020
Total income from operations	4,413	12,927	4,219	16,662	4,413	12,927	4,219	16,662
Net Profit for the period (before tax, exceptional and/or extraordinary items)	989	2,310	1,186	3,439	989	2,310	1,186	3,439
Net Profit for the period before tax (after exceptional and/or extraordinary items)	989	2,310	1,186	3,439	989	2,310	1,186	3,439
Net Profit for the period after tax (after exceptional and/or extraordinary items)	728	1,732	879	2,502	728	1,732	879	2,502
Net Profit for the period after tax (share of profit of associate)	728	1,732	879	2,502	734	1,742	882	2,512
Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	787	1,621	880	2,497	793	1,631	883	2,508
Paid up equity share capital (face value ₹ 10/- per share)	253	253	227	227	253	253	227	227
Other equity				17,778				17,915
Earnings per share (before and after extraordinary items) (of ₹ 10/- each)								
Basic (₹)	29.54	70.33	37.76	107.44	29.80	70.72	37.89	107.89
Diluted (₹)	29.54	70.33	37.76	107.44	29.80	70.72	37.89	107.89

Note:
The above is an extract of the detailed format of Quarterly/Nine months Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Nine months Financial Results is available on the stock exchange websites www.bseindia.com, www.nseindia.com and company's website www.stfc.in

By order of the Board
For Shriram Transport Finance Company Limited
Umesh Revankar
Managing Director & CEO
DIN: 00141189
Place: Mumbai
Date : January 28, 2021

BINNY MILLS LIMITED

CIN: L17120TN2007PLC065807
Regd Office: TCP Sapthagiri Bhavan No.4 (Old No.10) Karpagambal Nagar, Mylapore, Chennai - 600 004

NOTICE

Notice is hereby given that a Meeting of the Board of Directors of the Company will be held on Monday the 8th February, 2021, at 04.00 P.M. at the Registered Office of the company at "TCP Sapthagiri Bhavan" No.4 (Old No.10) Karpagambal Nagar, Mylapore, Chennai 600004 inter alia, to consider and approve the unaudited financial results for the quarter ended 31st December, 2020

For Binny Mills Limited
S Saharia
Company Secretary
29.01.2021
Chennai

SALE NOTICE UNDER IBC, 2016

Goel Agrigreen Fields Private Limited -(In Liquidation)

Liquidator: Mr. Amresh Shukla
Registered Office: Khasara No. 3, Kesla Village, Itarsi, Distt. Hoshangabad-461111, Madhya Pradesh, INDIA
Email : cirp.goelagrigreenfields@gmail.com | **Ph :**+91 9425007441 (Mr. Amresh Shukla)

E-Auction

Sale of Assets under Insolvency and Bankruptcy Code, 2016
Date and Time of E-Auction: 13th February, 2021 at 03.00 PM to 05.00 PM
(With unlimited extension of 5 minutes each)

COMPANY AS A WHOLE & IN A SLUMP SALE

Sale of Assets and Properties owned by **Goel Agrigreen Fields Private Limited (in Liquidation)** forming part of Liquidation Estate formed by the Liquidator, appointed by the Hon'ble National Company Law Tribunal, Indore Bench at Ahmedabad vide order dated 18th August, 2020. The sale will be done by the undersigned through the e-auction platform **https://ncltauction.auctiontiger.net**

ASSETS	BLOCK
Land Freehold Land at Village- Kesla, Teh- Itarsi, Distt: Hoshangabad, Near Taku Forest Depo, NH 69 (Total Area 77.92 Acres)	A
Factory Building Under Construction Factory Building at Village - Kesla, Near Taku Forest Fepo, NH 69, Teh- Itarsi, Distt: Hoshangabad, Madhya Pradesh-461111	B
Plant and Machinery Plant & Machinery at Village- Kesla, Near Taku Forest Fepo, NH 69, Teh- Itarsi, Distt: Hoshangabad, Madhya Pradesh-461111	C
Workshop Workshop at Village - Kesla, Near Taku Forest Fepo, NH 69, Teh- Itarsi, Distt: Hoshangabad, Madhya Pradesh-461111	D

Mode of Sale	In a Slump Sale
Reserve Price (In Rs.)	20,79,10,073/-
EMD Amount (In Rs.)	2,07,91,007/-
Incremental Value (In Rs.)	1000000/-

Terms and Condition of the E-auction are as under

1. E-Auction will be conducted on "AS IS WHERE IS", "AS IS WHAT IS", "WHATEVER THERE IS" and "NON RECOURSE BASIS" through approved service provider M/S E-Procurement Technologies Limited (Auction Tiger).
2. The intending bidders, prior to submitting their bid, should make their independent inquiries and inspect the assets at their own expenses and satisfy themselves.
3. The Complete E-Auction process document containing details of the Assets, online e-auction Bid Form, Declaration & Undertaking Form, General Terms and Conditions of online auction sale are available on website https://ncltauction.auctiontiger.net, For E-Auction details, contact Mr. Praveen Kumar Thevar at 9722778828, praveen.thevar@auctiontiger.net/support@auctiontiger.net. Or Liquidator. Interested bidders are requested to visit the abovementioned websites and submit a bid.

Sd/-
Amresh Shukla
Liquidator of Goel Agrigreen Fields Private Limited (in Liquidation)
IBBI Reg. No. IBBI/IPA-001/IP-P00120/2017-18/10255
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Date: 29.01.2021
Place: Bhopal